NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	For Hearing	397/398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. NITYA KAUGOTLA ICEYSTONE PART	KESTONBENT NO. 1	Aya .
2. BHAVYA MOR AZB + Paulmu 180-42400		Coloh.
180-42400	500	^
. ATUL MADA	HAVAN DECONOCIE	

DUA ASSOCIATES
9677235700

RESPONDENTS NO. 2,5,6,7 and8

P.T.0

Counsel for petitioner is present. Counsel for respondent is also present. It is reported that an application was filed on behalf or R-4 questioning the maintainability of this petition. It is found that necessary fee has not been paid by the counsel for R-4 for numbering this application.

List it on 23.10.2017. Meanwhile, main matter is also listed for hearing.

MEMBER (J)

MEMBER (T)